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W.P(C)No. 821 OF 1990

Item 5

Court 2

SECTION PIL

A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Conmt. Pet(C) 81/2000 in W.P(Civil)No.821/1990

COMMON CAUSE 'A REGISTERED SOCIETY

Petitioner (s)

VERSUS

UNION OF INDIA & ORS.

Respondent (s)

With

CONMT.PET.(Civil)No.88/2000 in WP(C) 821/90(With appln. for intervention)
I.A. 7-8 in WP(C) 820/91 and 320/93 (For directions and impleadment)

Date : 20/07/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s):Mr. Shanti Bhushan, Sr, Adv.

Mr. Arvind K.Nigam, Adv.

Ms. Inklea Barooah, Adv.

Ms. Kamini Jaiswal, Adv.

For respondent(s):Mr. G.L.Sanghi, Sr. Adv.

Mr. Guru Krishan Kumar, Adv.

Mr. M.Irshad Hanif, Adv.

Mr. S.Shahid Hussain Rizvi, Adv.

Mr. Sarup Singh, Sr. Addl. Adv. General, Punjab

Mr. Ashwani Bhardwaj, Adv.

Mr. Abhishek Atrey, Adv

Mr. Shishir Singh, Adv.

Mr. S.P>Sharma, Adv.

Mr. S.S.Shinde, Adv.

UPON perusing the papers, the Court made the following

O R D E R

List the matters after eight weeks for final hearing.

(Shashi Sareen) (Prem Prakash) Court Master Court Master

